(xi) Amendment of Rule 114B of the Income-tax Rules to mandate quoting of PAN, for transactions of sale or purchase of goods or services of any nature above ₹ 2 lakh.

Measures to tackle cyber security breach in debit/credit cards

697. SHRI CHUNIBHAI KANJIBHAI GOHEL:
SHRI RAJKUMAR DHOOT:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that cyber security breach has hit 32 lakh debit/credit cards in October, 2016;

(b) if so, the details thereof and corrective measures taken by National Payments Corporations of India (NPCI), RBI and other investigation agencies;

(c) whether it is a fact that criminals in connivance with private sector banks especially RBL Bank are securing secret information about Credit/Debit cards Rewards Points and cheating customers on pretext of crediting these points in their accounts; and

(d) if so, what action Government has taken to safeguard interest of card holders by investigating private sector banks especially RBL Bank so as to safeguard interest of card holders?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Reserve Bank of India (RBI) has informed that an incident of data breach with respect to cards was reported and the matter is under investigation. Independent investigation by a forensic auditor approved under Payment Card Industry Data Security Standard (PCI-DSS) framework is under process.

RBI has set up a Cyber Security and IT Examination (CSITE) Cell within its Department of Banking Supervision in 2015. The Bank issued a comprehensive circular on Cyber Security Framework in Banks on June 2, 2016 covering best practices pertaining to various aspects of cyber security. The circular requires banks to have among other things, a cyber-security policy, cyber crisis management plan, a gap assessment *vis-a-vis* the baseline requirements indicated in the circular, monitoring certain risk indicators in this area, report unusual cyber security incidents within 2 to 6 hours.

RBI has been carrying out IT Examination of banks from last year. RBI has also set up a Cyber Crisis Management Group to address any major incidents reported including suggesting ways to respond and recover to/from the incidents. Department of Banking Supervision also conducts cyber security preparedness testing among banks on the basis of hypothetical scenarios with the help of CERT-In. RBI has also set up an IT Subsidiary, which would focus, among other things, on cyber security within RBI as well as in regulated entities.

Inclusion of agricultural income under income tax

698. SHRI RAJEEV SHUKLA: Will the Minister of FINANCE be pleased to state:

(a) whether Government intends to include agricultural income under income tax bracket; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) No madam.

There is no proposal to impose income-tax on agricultural income.

(b) Does not arise in view of answer to part (a) as above.

Exemption for educational services under GST

699. SHRI DHARMAPURI SRINIVAS: Will the Minister of FINANCE be pleased to state:

(a) whether Government has a request from Indian School of Business seeking an amendment to the GST bill to incorporate an exemption clause to provide exemption to educational services, if so, the details thereof; and

(b) the stand of Government on such request; the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) A representation from Indian School of Business stands received, wherein ISB has raised issue related to definition/coverage of education services. As per article 279A(4)(b) of the Constitution, the Goods and Services Tax Council shall make recommendations to the Union and the States on the goods and services that may be subjected to or exempted from the Goods and Services Tax.

Sell-off of loss making PSUs

700. SHRI C. P. NARAYANAN: Will the Minister of FINANCE be pleased to state:

(a) in how many public sector concerns, shares are intended to be sold to public in near future;

(b) how many of them are loss making;